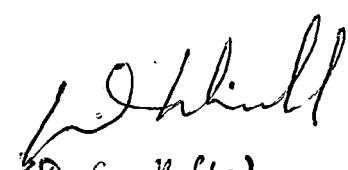


In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 105 /1993 (in CA. 400/91)

Harain Dass

Versus U O S. 2 Ors.

Date of Order	Orders
	This is an MP. (in CA. No. 400/91 - Next date 14-4-93) For Early hearing. It is in order. <i>SD (5) A/17/1</i> <i>2/17/1</i>
17 ²/₉₃ CA attached As 3/6/93 Received copy SS/Hana P.T. 17/3/93	Mr. J.K. Kauswik for petitioner Register & Put up in Court for admission on <u>15-3-93</u> g/w CA.  REGISTRAR C.A.T., JAIPUR <u>15.3.93</u> Mr. J.K. Kauswik - Counsel for petitioner Mr. S.S. Hussain - Counsel for respondents M.P. is rejected.  (B.N. Dharmdijal) Member (A)  (D. S. Mehta) Vice President
	Copy sent to the app. or vide _____ Date _____ <i>6</i> <u>17/8/93</u>